

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.105/TT/2014

Date: 7.9.2015

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of Transmission Tariff from DOCO to 31.03.2019 for Asset: Combined assets of Ranchi (i) 400 KV D/C (Quad) Ranchi (old)- Ranchi (New)-I Ckt II transmission line along with associated bays at Ranchi (old) and Ranchi (New);(ii) 400 KV D/C (quad) Ranchi (old)- Ranchi (New)-II transmission line along with associated bays at Ranchi (old) and Ranchi(New);(iii) 765/400KV, 3x500 MVA ICTI at along with associated bays at 765 KV Ranchi(New) S/s under Common Scheme for 765 KV Pooling Stations and Network for NR (Common for Sasan UMPP+ NKP+Maithon/Koderma/Mejia/Bokaro/Raghunathpur/Durgapur+ Import by NR from ER and from NER/SR/WR via ER) and common scheme for network for WR (Common for NKP+ Maithon/Koderma/Mejia/Bokaro+ Raghunathpur/Durgapur+ Import by WR from ER and from NER/SR/WR via ER in Western Region.

Sir,

Please refer to the Commission's Letter dated 29.7.2015 in the above mentioned petition directing PGCIL to file certain information and your letter dated 4.9.2015 seeking extension of time upto 5.10.2015 for filing the same. This is to convey that your request for extension up to 5.10.2015 has been acceded to. This is further to inform you that no further extension of time shall be granted.

Yours faithfully,

Sd/-
(V.Sreenivas)
Deputy Chief (Legal)